

Declaration of Assets and Liabilities

Year 2024

I, Azad Kumar son of Late Hari Narayan Sah,aged 57 years belonging to Bihar Vidhan Sabha Sachiwalaya service and presently working as Senior Reporter give here in below the details of the assets (Immovable, Movable, Bank Balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

ssets in joints name indicating the extent of joint ownership will also have to be given)

	Sr.No.	Description	self	Spouse Name(s): Jyoti Kumari	Dependent Ankita Raj	Son Amit Kumar (Employed)	
	(i)	Cash	-30,000/-	40,000/-	Nil		7-3
CAT- 300	(2) H	Deposits in Banks, Financial Institutions And non- banking Financial Companies	2,09,133/- (Saving Account) SBI RD-5,000/-P.M. (SBI)	Post Office RD-10,200/-P.M.	Nil		
8	(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil		
	(iv)	Other Financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC Premium 2192/-Yearly	Nil	Nil		
	(v)	Motor Vehicles (details of make etc.)	Honda Scooty-one BR-01CA-7584 Car-Hyundai i10magana BR-01BQ6163	-NIL-	Nil		
	(vi)	Jwellery (give details weight and value)	Gold 30 gm Value 1,50,000/-	Gold-120 Silver- 400 gm Value-6,00.000/- (Aprox)	Nil · · · · · · · · · · · · · · · · · · ·		

2296

Azed Kymar

(vii)	Other assets,	-NIL-	-NIL-	3 Odla	i set	
	such as values of			tench	s values of s	Antigues and St
	claims/interests					

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect

of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint wonership will also have to be indicated]

Sr. No.	Desciptiion	Self	Spouse Name Jyoti Kumri	Dependent Ankita Raj	Son Amit Kumar (employed)	Ex Spouse name Late Anita Gupta
(i)	Agricultural Land					
	 location(s) Survey number(s) Extent (Total measurement) Current market value 	Nil -	Nil	Nil	Nil	Nil
(ii)	(i) Non-Agricultural Land - location(s)					तेजप्रताप नगर,अनिसावाद पटना अन्तर्गत प्लौट नं0 1041
	- Survey number(s) -Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	खाता नं0 149 रकवा 2000वर्गफीट भैल्यू 80,00000/- (लगभग)
(iiii	Buildings (Commercial and residential) - location(s) - Survey / door number(s) -Extent (Total measurement) -Current market value	Nil	Nil	Nit	Nil	Nil
(iv	Houses/Apartments,	Nil	Nil	Nil	Nil	

Azad Kuman

	etc.					
	- location(s)	-NIL-	-NIL-	Nil	Nil	5000 F-0
	- Survey/door number(s)			70 to 104		
	-Extent (Total					
	measurement)			Street, 1		
	-Current market value			Calead V		
(v)	Other (such as					
	interest in property)	-NIL-	-NIL-	Nil	Nil	

I give herein below the details of my liabilities / over dues to public financial institutions and government dues [Note : Please give separate details for each item) (2)

Sr. No	Description	Name & address of Bank Financial Institutions (s) / Department (s)	Amount outstanding as on15/02/2024
(a)	(i) Loans from Banks	90,00,000/- (Joint Housing Loan with son)	47,11,092/-
	(ii)Loans from financial institutions	-SBI-	
	(iii) Government Dues :(a) dues to departments dealing with government accommodation	-NIL-	
	(b) dues to departments dealing with supply of water.	-NIL-	
	(c) dues to departments dealing with supply of electricity	-NIL-	

	(d) dues to departments	-NIL-	
1.00	dealing with telephones	00-147-00	and the first of the second

Azad Kumas

	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	fes dress desirent sies soft	for departments in according and for the form of the
	(f) Other dues, in any	-NIL-	T.	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give a also permanent Account Number (PAN)]	A.Y 2023-24 Total Tax Credit- 5,12,267/- PAN No-AEYPK5375A		
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return filed.]	NIL		
	(iii) Sales Tax [Only in case of property business	-NIL-	to the state of	
	(iv) Property Tax		174	

C. Personal Details

GPF/CPF/PRAN No. :-

PTS/BLA-369

Gender

(M/F)

M

Date of Birth:

(DD/MM/YYYY)

0 5 1 0 1 9 6 6

Class/Group :-

(A/B/C)

A

Azad Kymaz

~		
('0	dro	
Ca	dre	

Bihar Vidhan Sabha Sachiwalaya Service

(Full name e.g. B.A.S.-Bihar Administrative Service, B.S.S.-Bihar Secretariat Service etc.

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Azel Kymai

Name of Employee - Azad Kumar

Place:.....PATNA.....

Designation - Senior Reporter

Date:.....02-02-2024...... Department -Bihar Vidhan Sabha Sachiwalaya